

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:6667
ANSWERED ON:08.05.2003
TOBACCO PRODUCTS BILL
VINAY KUMAR SORAKE

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Tobacco Products Bill prohibits sponsorship of sports and athletic events by Cigarette and other tobacco manufacturing companies;
- (b) whether this ban extends to airing of advertisement of cigarettes and other tobacco products advertisements in print or electronic media;
- (c) whether the Doordarshan has booked the rights for the live telecast of all 16 races of 2003 FIA Formula 1 Championship heavily supported and sponsored by international tobacco majors;
- (d) whether the decision of DD to telecast F 1 that is visibly sponsored by tobacco majors contravenes Clauses 4(1) and 4(2a) of the Tobacco Products Bill; and
- (e) if so, the facts and details thereof?

Answer

THE MINISTER OF STATE FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) & (b): Yes, sir.

(c): Prasar Bharati has informed that Doordarshan has approved the telecast of Formula-1 2003, through WS&RF (Wallace Sports and Research Foundation) who is right holder of the event. The telecast of event on DD is not sponsored by any Tobacco International major.

(d): Prasar Bharati has informed that it is not being sponsored by any tobacco company.

(e): Does not arise.